

पर्यटन स्थलों पर भिखारी

28-ख. श्री मूलचन्द डागा : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पर्यटन स्थलों पर भिखारियों को रोकने के लिए कोई प्रबन्ध किए हैं, और यदि हां, तो उसका व्यौरा क्या है; और

(ख) क्या सरकार ने पिछले तीन वर्षों में इस सम्बन्ध में दोषी व्यक्तियों को किसी तरह का दण्ड दिया है; और यदि हां, तो उनके नाम क्या हैं ?

शिक्षा तथा स्वास्थ्य और समाज कल्याण मंत्री (श्री बी० शंकरानन्द) (क): शिक्षा वृत्ति राज्य विषय है। भारत सरकार शिक्षा निरोधक कानून बनाने और उसे लागू करने के प्रश्न को राज्य सरकारों के साथ चला रही है। 14 राज्यों ने अब तक शिक्षा निरोधक कानून बनाए हैं।

(ख) शिक्षा निरोधक कानूनों को लागू करना क्योंकि राज्य सरकारों के क्षेत्र के अन्तर्गत आता है, इसलिए भारत सरकार के पास ऐसी जानकारी नहीं है।

Supply of Kerosene and Diesel Oil

28-C. SHRI P. RAJGOPAL NAIDU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Kerosene and diesel oil are supplied through Government distribution system in villages; and

(b) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI):

(a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955, REVIEWS ON AND

ANNUAL REPORTS OF LIBRIZOL INDIA LTD., BOMBAY 1978-79, MADRAS REFINERIES LTD., MADRAS FOR 1978-79, ENGINEERS INDIA LTD., NEW DELHI FOR 1978-79, COCHIN REFINERIES LJD., FOR 1978-79 ETC. ETC.

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): I beg to lay on the table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Kerosene (Fixation of Ceiling prices) Second Amendment Order, 1979, published in Notification No. G.S.R. 490(E) in Gazette of India dated the 17th August, 1979.

(ii) The Light Diesel Oil (Fixation of Ceiling Prices) Third Amendment Order, 1979, published in Notification No. G.S.R. 491(E) in Gazette of India dated the 17th August, 1979.

(iii) The Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1979, published in Notification No. G.S.R. 492(E) in Gazette of India dated the 17th August, 1979.

(iv) The Kerosene (Fixation of Ceiling Prices) Third Amendment Order, 1979, published in Notification No. G.S.R. 535(E) in Gazette of India dated the 11th September, 1979.

(v) The Paraffin Wax (Supply, Distribution and Price Fixation) Amendment Order, 1979 published in Notification No. G.S.R. 595(E) in Gazette of India dated the 30th October, 1979.

[Placed in Library. See No. LT-40/80].